209.28 acres for the construction of road beyond Ramesh waram Road Railway Station to Dhanushkodi at a cost assessed by local revenue authorities;

(b) what is the assessed cost of the land reported to the Government of India by the State Government; and

(c) whether Government have con veyed their final approval, and if not, how the matter stands at present, and when a decision is likely to be taken?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes, Sir.

(b) Rs. 50 per acre.

(c) The matter is under consideration of the Ministry of Transport alongwith the Question of sanction of the project.

#### TARIFF COMMISSION RECOMMENDATIONS ON RUBBER PRICES

#### ◆117. SHRI YELLA REDDY: SHRI P. K. KUMARAN:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Tariff Commission's recommendations on rubber prices have been considered by Government; and

(b) if so, what decision has been taken thereon?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) and (b) The matter is still under consideration and a decision is expected to be taken shortly.

## CEMENT FACTORY IN CUDDAPAH

•118. SHRI Y. ADINARAYANA REDDY: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to refer to the reply given to starred Question No. III in the Rajya Sabha -on the 10th November, 1966 and state:

### to Questions

(a) whether Government have since taken a decision to start a

t factory at Yerraguntla in Cuddapah District of Andhra Pradesh; and

(b) if so, when will the factory be started?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) The prospecting work for limestone deposits in the area has recently been completed. The question of setting up a plant in the area will be considered after the detailed project report has been received from the Cement Corporation of India and in the light of financial resources available with the Cement Corporation and the claims of other suitable locations.

### RE-INSTATEMENT OF RAILWAY EMPLOYEES

\*119. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) the number of Railway employees removed from service under rule 148/149 of the Indian Railway Establishment Code, from 26th January, 1950. to 4th December, 1957;

(b) whether any of the employees have claimed re-instatement after the Supreme Court had struck down the rule; and

(c) if so, what action has been taken in this regard?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

# मांट्रियल में विश्व प्रदर्शनी ीर्गन

\*120. श्री निरंजन वर्माः क्या वाणिज्य मंती यह बताने की ऋषा करेंगे कि :

(क) कनाडा में माट्रियल स्थित विश्व प्रदर्शनी में भारतीय मंडन के निर्माण पर कितना व्ययु किया गया ;